

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **30.03.2026** (MONDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson,
 Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 167/2026 For Exemption IA No. 497/2026 For Stay IA No. 498/2026	Gandluri Srinivas Vs State Bank of India	Mr. Kishore Balasubrarnanian	
2.	Comp App (AT) (CH) (Ins) No. 168/2026 For Exemption IA No. 499/2026 For Stay IA No. 500/2026	Gandluri Bharathi Devi Vs State Bank of India & Anr.	Mr. Kishore Balasubrarnanian	
3.	Comp App (AT) (CH) (Ins) No. 170/2026 For Stay IA No. 503/2026	Shriraam Shekhar, RP of INMA International Ltd Vs G Rathinavelu & 2 Ors.	Mr.B Thilak Narayanan	
4.	Comp App (AT) (CH) (Ins) No. 177/2026 For Direction IA No. 527/2026 For Exemption IA No. 528/2026	Puissant Global Pvt Ltd SRA of Thalaivar Steels Ltd & Anr. Vs Liquidator Of Handum Industries Ltd.	Ms. Aakanksha Nehra	
5.	Comp App (AT) (CH) No. 37/2026 (With defects)	T V Baby & 5 Ors Vs Paulose George Construction Co Pvt Ltd & 6 Ors	Ms. Hema Srinivasan	
6.	Comp App (AT) (CH) (Ins) No. 47/2026 For Stay IA No. 473/2026 (With Defects)	Nezee Basheeruddin & Anr. Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Ltd & 2 Ors	Mr. Pradeep Joy	
7.	Comp App (AT) (CH) (Ins) No. 102/2026 For Exemption IA No. 307 & 309/2026 For Stay IA No. 308/2026 Delay in refiling IA No. 476/2026	Gulam Mustafa Enterprises Pvt Ltd Vs Piramal Finance Ltd	Mr. Arjun Rao	Mr. Bendi Raviteja For Caveator

8.	Comp App (AT) (CH) (Ins) No. 174/2026 For Stay IA No. 513/2026 For Exemption IA No. 514/2026	Sakhy Thomas Vs Nucleus Premium Properties Pvt Ltd & 2 Ors.	Mr. Rojo Joseph	
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For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	IA No. 24/2026 (For Condone Delay) in Comp App (AT) (CH) No. 01/2026 (With Defects)	Suryachandra Properties and Developers Pvt Ltd Vs Registrar Of Companies, Kerala	Mr. Byju K, PCS	
10.	IA No. 203/2026 (Delay in refiling) & IA No. 202/2026 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 49/2026 For Stay IA No. 204 & 205/2026 For Direction IA No. 206 & 207/2026	Dr. Badri Prasad (Shareholder of the Corporate Debtor) & 4 Ors Vs Alok Kumar Agarwal Erst RP, Furnace Fabrica (India) Limited & Anr. WITH	Mr. Pawan Jhabakh	Menon & Mankava R1
11.	Comp App (AT) (CH) (Ins) No. 562/2025	FF International Ltd & 4 Ors Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Limited WITH	Mr. Pawan Jhabakh	Menon & Mankava
12.	Comp App (AT) (CH) (Ins) No. 566/2025	Dr. Badri Prasad (Shareholder of the Corporate Debtor) & 5 Ors Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Ltd & 5 Ors.	Mr. Pawan Jhabakh	Menon & Mankava
13.	IA No. 370/2026 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 627/2025 For Stay IA No. 1739/2025 For Exemption IA No. 1740/2025	Yarlagadda Krishna Mohan Vs State Bank of India & Anr. WITH	Mr. Diwakar Maheshwari	Mr. R Imayavaramban R2
14.	IA No. 371/2026 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 628/2025 To Dispense with IA No. 1741/2025 For Stay IA No. 1742/2025	Yarlagadda Padmavathi Vs State Bank of India & Anr. WITH	Mr. Diwakar Maheshwari	

15.	IA No. 369/2026 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 631/2025 To Dispense with IA No. 1751/2025 For Stay IA No. 1752/2025	Yarlagadda Madhu Mohan Vs State Bank of India & Anr.	Mr. Diwakar Maheshwari	
16.	IA No. 318/2026 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 105/2026	Additional Commissioner of Central Taxes Vs Uniply Decor Ltd & Anr	Ms. Revathi Manivannan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) (Ins) No. 272/2021 For Directions IA No. 204/2023	JSW Mahanadi Power Company Ltd. Vs V. Venkatachalam, RP Raigarh Champa Infrastructure Pvt Ltd & Anr	Mr. Sandeep Bajaj Mr. Allwin Godwin	Mr. Y Suryanarayana R1 Mr. Anirudh Krishnan R2
18.	Comp App (AT) (CH) (Ins) No. 362/2024	Ch Veerraju & B Venkateswara Rao Vs Gayatri Projects Ltd & Anr	Mr. VVSN Raju	Mr. VK Sajith- R2
19.	Comp App (AT) (CH) No. 81/2025	LBR Foundation India Vs The Regional Director Ministry of Corporate Affairs (Southern Region)	Mr. S Aravindan	Mr. AR Sakthivel
20.	Comp App (AT) (CH) (Ins) No. 105/2025	NSL Nagapatnam Power and Infratech Ltd. through Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd Vs Mahanadi Coalfields Ltd	Mr. Pulkit Deora	Mr. Kishore Balasubramanian
21.	Comp App (AT) (CH) (Ins) No. 158/2025 For Direction IA No. 423/2025 To dispense with IA No. 425/2025	Central Board of Trustees, Regional Provident Fund Commissioner-II (Legal) Employees Provident Fund Organisation Vs Karupati Singarayya Chowdary, RP of Circar Jute Mills Pvt Ltd & Anr.	Mr. R Vishnu	Mr. G Sai Prasen R1
22.	Comp App (AT) (CH) (Ins) No. 202/2025 To dispense with IA No. 568/2025 For Stay IA No. 569/2025	GRK Reddy Vs Balasubramanian Mekala, IRP of Marg Ltd & Anr	Mr. Syed Datha	Ms. Ramya R2

23.	Comp App (AT) (CH) (Ins) No. 308/2025 For Stay IA No. 911/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Constructions Ltd & Anr. WITH	Mr. PVL Bhanu Prakash	Mr. VVSN Raju R1 Mr. Aishvary Vikram R2
24.	Comp App (AT) (CH) (Ins) No. 310/2025 For Stay IA No. 916/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Retail Holdings Pvt Ltd & Anr.	Mr. PVL Bhanu Prakash	Mr. VVSN Raju R1 Mr. Pradeep Joy R2
25.	Comp App (AT) (CH) (Ins) No. 419/2025 For Exemption IA No. 1199/2025	SREI Equipment Finance Limited Vs Kothavalsa Infraventures Pvt Ltd	Mr. Anant Merathia	Mr. Vishnu Mohan
26.	Comp App (AT) (CH) (Ins) No. 444/2025 For Stay IA No. 1274 & 1275/2025	VK Rajeev Suspended Director, Kumarakom Aqua Serene Pvt Ltd Vs Kerala State Industrial Development Corporation Ltd & Anr	Mr. TK Bhaskar	Mr. Akhil Suresh R1 Mr. Sankar P Panicker R2
27.	Comp App (AT) (CH) (Ins) No. 457/2025 For Stay IA No. 1304/2025	A Joseb Raj Stakeholder & Personal Guarantor of Oceanic Edible International Ltd Vs PR Raman, Liquidator Oceanic Edibles International Ltd & Anr	Mr. J Manivannan	Mr. P Elayarajkumar R1 Mr. S Karthikeyen R2
28.	Comp App (AT) (CH) (Ins) No. 473/2025 For Stay IA No. 1342/2025	Thomas Pangaraj Vs Sripriya Kumar, RP of Perfect International Fabricators Pvt Ltd & Anr WITH	Mr. S Rajmakesh	Mr. ML Ganesh R1 Mr. Athiban Vijay R2
29.	Comp App (AT) (CH) (Ins) No. 485/2025 For Stay IA No. 1379/2025	Thomas William Pangaraj Vs Sripriya Kumar, RP Perfect International Fabricators Pvt Ltd & Anr	Mr. S Rajmakesh	Mr. ML Ganesh R1 Mr. Athiban Vijay R2
30.	Comp App (AT) (CH) (Ins) No. 497/2025	Elsa Tenny Vs CJ Davis, IRP & Anr	Mr. Pradeep Joy	
31.	Comp App (AT) (CH) (Ins) No. 570/2025 For Direction IA No. 1609/2025	B. Kumareson Vs State Bank of India & 2 Ors	Mr. Ravi Rajagopalan	Mr. ML Ganesh R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32.	Comp App (AT) (CH) (Ins) No. 03/2022	Maximus People Solution Pvt Ltd Vs Jeyyam Global Foods Pvt Ltd	Mr. M Devaraj	Ms. S Yogalakshmi
33.	Comp App (AT) (CH) (Ins) No. 211/2022 For Stay IA No. 466/2022 For Directions IA No. 1145/2023	K Chandrashekar & Anr. Vs Ashwani Kumar Gupta, Erstwhile RP of Infodrive Software Ltd & Anr.	Mr. TK Bhaskar	Mr. Himanshu Rathore R1 Mr. Avdhesh Bairwa R2
34.	Comp App (AT) (CH) (Ins) No. 274/2022 For Stay IA No. 648/2022	Babu George Vs The Kerala State Cooperative Bank Ltd. Rep by its General Manager	Mr. KS Jeyaganeshan	Mr. Gilbert George Correya
35.	Comp App (AT) (CH) (Ins) No. 420/2022 For Stay IA No. 1030/2022	GKC Projects Ltd Vs State Tax Officer, Pudukottai	Mr. MV Swaroop	Mr. B Vijay
36.	Comp App (AT) (CH) No. 111/2023 For Stay IA No. 1373/2023 For Direction IA No. 1374/2023 For Urgent listing IA No. 933/2025	Yogesh Kumar Agarwal Vs Arpana Iron & Steels Pvt Ltd & 3 Ors.	Mr. Raja Shekar Rao Salvaji	Mr.VN Balakishore R1-R3 Mr. Dishit Bhattacharjee R4
37.	Comp App (AT) (CH) (Ins) No. 435/2023 To dispense with IA No. 1340/2023 For Stay IA No. 1339/2023	Regional Provident Fund CommissionerII, Employee Provident Fund Organisation Vs Alphasoft Technologies Inc. & 2 Ors	Mr. R Vishnu	
38.	Comp App (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024	Rajeev Vidyadharan alias Rajeev Anchal & 3 Ors Vs PJ Mathews & 27 Ors	Dr. KS Ravichandran, PCS	Mr.Bijoy P Pulipra R1-R8 Mr. Ajakumar R10- R12 Mr. EK Kumaresan R16 R17
39.	Comp App (AT) (CH) (Ins) No. 297/2024 For Stay IA No. 787/2024	Sai Baba Business Solutions Pvt Ltd Vs S. Rajendran, Former RP, PRC International Hotels Pvt Ltd	Mr. AK Vijay Maghesh	Ms. Elamathi MS
40.	Comp App (AT) (CH) (Ins) No. 289/2024	Metabion International AG Vs Trivitron Healthcare Pvt Ltd	Mr. Ashwin Shanbhag	Mr. S Sathiyarayanan

41.	Comp App (AT) (CH) (Ins) No. 376/2024	South India Corporation Pvt Ltd Vs Tamil Nadu Power Generation Corporation Ltd	Mr. AR Ramanathan	Mr. ST Raja
42.	Comp App (AT) (CH) No.17/2025 For Additional Docs IA No. 227/2025	Shyam Sunder Rathi & Anr. Vs Devi Kumari Rathi & 6 Ors	Mr. Rohan Aloor	Mr. L Venkateshwar Rao- R1-R5

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By order of Hon’ble Chairperson

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